- (b) Besides supply of improved ghanis at subsidized rate, financial assistance is given in the form of loans and grants for the following purposes:
  - (a) Setting up of ghani manufacturing workshops;
  - (b) Construction of worksheds;
  - (c) Marketing of oil;
  - (d) Conversion of existing traditional ghanis into improved ghanis;
  - (e) Purchase and storage of oil seeds:
  - (f) Formation of cooperative socities of the artisans;
  - (g) Training of telis, mistris and inspectors;
  - (h) meeting establishment expenses.

#### Handloom Industries in Orissa

2387. Shri Ulaka: Will the Minister of Commerce and Industry be pleased to state:

- (a) the total output of handloom products in Orissa during 1959-60; 1960-61 and 1961-62;
- (b) the total consumption of yarn during the aforesaid period; and
- (c) the allocation of funds to Orissa for the development of handloom industries during the Third Five Year Plan period?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b) The information is being collected and will be laid on the Table of the House.

(c) Rs. 115 lakhs.

### Khadi and Village Industries Board in Orissa

2388. Shri Ulaka: Will the Minister of Commerce and Industry be pleased to state:

- (a) the total amount of grant given to Khadi and Village Industries Board in Orissa during the Second Five Year Plan period;
- (b) the amount of grant proposed to be given during the Third Five Year Plan period;
- (c) the production of traditional khadi during the period from April, 1959 to March, 1962;
- (d) the total disbursement of khadi during the aforesaid period; and
- (e) the number of persons provided with employment both part-time and full-time during the aforesaid period?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Rs. 69.69 lakhs.

- (b) The allocation of funds to the State Boards is made on the basis of the progress achieved in cach year. The amount of grant given to Orissa State Board in the first year of the Third Five Year Plan is Rs. 14-91 lakhs;
  - (c) 11.17 lakh square yards;
- (d) Rs. 31.09 lakhs worth of Khadi was sold during this period; and
- (e) During the period April, 1959 to March, 1960, 21539 persons were provided full time employment and during 1960-61, 13,713 persons were provided full-time employment. Information relating to the year 1961-62 is not readily available.

### Metric Weights

2389. Shri Ulaka: Will the Minister of Commerce and Industry be pleased to state:

- (a) the areas where metric weights have been declared as the only weights which might be used in trade;
- (b) whether any time has been allowed for the continued use of old weights in Orissa because of the backwardness and illiteracy of people in most of the urban and rural areas; and

(c) if so, the time so allowed?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) The whole of India except the State of Jammu and Kashmir.

(b) and (c). A period of two years which was allowed, expired on 31st March, 1962.

# भारत-चीन सीमा विवाद

२३६० श्रीमती मिनीमाता : क्या प्रवान मंत्री यह बताने को कृष्ण करेंगे कि

- (क) क्या यह सच है कि दिनांक ४ अप्रैल १६६२ के रूसी पत्र 'प्रवदा' में भारत चीन सीमा विवाद पर एक पक्षीय समाचार प्रकाशित किया गया था, जिसमें भारतीय पक्ष की अपेक्षा की गरी थी ; और
- (ख) यदि हां, तो इस संबंब में क्या किया गया है ?

प्रवान मंत्री सया वैदेशिक-कार्य मंत्री तया प्रगु शक्ति मंत्री (श्रीजवाहर लाल नेहरू) : (क) जी नहीं प्र प्रगैल १६६२ को 'प्रवदा' मे भारत-चीन सीमा प्रश्न का एक-पक्षीय समाचार प्रकाशित नहीं किया गया था। वहरहाल, 'प्रवदा' के १४ प्रगैल १६६२ के ग्रंक में पीकिंग से प्राप्त टास की रिपोर्ट छपी थी जिस में इस ग्रारोप का उल्लेख किया गया था कि चीन ने भारत के साथ व्यापार-व्यवहार के विषय पर एक नए करार की बातचीत करने के लिए जो प्रस्ताव किया था, उसे भारत सरकार ने ग्रस्वीकार कर दिया है।

# (ख) प्रश्न नहीं उठता ।

### Mineral Ores in Goa

2391. Shri Subodh Hansda: Shri S. C. Samanta:

Will the **Prime Minister** be pleased to state:

- (a) how many foreign firms are engaged in mining and exporting mineral ores from Goa at present;
- (b) whether there is any proposal to nationalize these firms; and
- (c) if so, when these firms are likely to be nationalized?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) There are two foreign firms, viz., Sesa Goa Ltd., and Mingoa Sociedade, Mineria Goesa, S.A.R.L., Panjim.

- (b) No.
- (c) Does not arise.

## ग्रायास-निर्यास व्यापारी

२३६२. श्री विभूति मिश्र : क्या वाणिज्य सथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि विदेश के साथ भ्रायात श्रौर निर्यात का व्यापार करने वाले भ्रविकांश व्यापारी वस्बई, कलकत्ता श्रौर मद्रास में ही सम्बन्धित हैं;
- (ख) यदि हां, तो क्या सरकार देश के श्रन्य भागों के व्यक्तियों को भी इस दिशा में प्रोत्साहन देने का विचार रखती है ; ग्रीर
- (ग) यदि हां, तो उस प्रोत्साहन का स्वरूप क्या है ?

वाणिज्य तथा उद्योग मंत्रालय में झम्सर्राष्ट्रीय व्यापार मंत्री (श्री मनुभाई ज्ञाह): (क) से (ग). यह सच है कि स्थापित झायातकों में से झिथकांश लोग बम्बई,